GOVERNMENT OF ASSAM HEALTH & FAMILY WELFARE DEPARTMENT DISPUR :: GUWAHATI-6

No.HLB.111/2020/255

Dated Dispur, the 3rd June 2020

ORDER

Subject: Measures in Flood Relief Camps in view of COVID-19 pandemic.

Whereas, the State of Assam has been affected by floods and relief camps are to be opened for the persons affected by floods, as required;

Whereas, special measures are to be taken in the flood relief camps on account of the COVID-19 pandemic;

Now, therefore, all Deputy Commissioners are hereby directed to take all possible steps for ensuring hygiene and social distancing in the relief camps to the maximum extent possible, which will include the following:-

- 1) There should be separate relief camps for persons of age of 60 years and above and for those below the age of 60 years in order to safeguard the vulnerable persons. In case of separate camps are not possible, there should be segregation of the two age groups within a camp.
- 2) There should not be any assembly of camp inmates for receiving food etc. Food should be distributed in the different locations in a camp where the inmates are staying. Dry food items may be preferred to facilitate the distribution of the food without crowding.
- 3) Efforts to be made to provide relief materials at the locations where flood affected people are taking shelter, so number of people who need to be accommodated in relief camps are minimised.
- 4) Face mask should be distributed among the inmates and wearing of face masks should be enforced. There should be adequate supply of soaps and sanitizers in the relief camps.
- 5) Regular spray of 1% sodium-hypochlorite should be done in relief camps. Gaon Panchayat may be given this responsibility, in case of shortage of official staff for this purpose.
- 6) There should be sufficient number of toilets with availability of bleaching powders for cleaning.
- 7) In case of distribution of relief items by any social organization, these should be advised to hand over the relief items to the district administration for distribution to flood affected people, in order to prevent crowding when the organization hand over the relief items directly.

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8) Random swab samples should be collected from the inmates of relief camps for COVID-19 testing.

(Samir K Sinha, IAS)

Principal Secretary to Government of Assam
Health & Family Welfare Department

Dated Dispur the 3rd June, 2020

Memo No.HLB. 111/2020/255-A Copy to:

- 1. Chief Secretary, Assam.
- 2. Additional Chief Secretary, Home & Political Department.
- 3. Director General of Police, Assam.
- 4. Principal Secretary to Hon'ble Chief Minister, Assam.
- 5. ADGP (L&O)
- 6. ADGP (S)
- 7. Commissioner & Secretary, Transport Department, Dispur.
- 8. Commissioner & Secretary, Health & Family Welfare Department.
- 9. Special Secretary, Health & Family Welfare Department.
- 10. Chief Executive Officer, Assam State Disaster Management Authority.
- 11. Commissioner of Transport, Assam/ Managing Director, ASTC.
- 12. Mission Director, National Health Mission, Assam.
- 13. All Deputy Commissioners for necessary action
- 14. All Superintendents of Police.
- 15. DME/ DHS, Assam.
- 16. All Joint Directors of Health Services, Assam.
- 17. All Principals cum Chief Superintendents/, Medical College Hospitals.
- 18. P.S. to Hon'ble Minister, Health & F.W. Department, Government of Assam
- 19. P.S. to Hon'ble Minister (All), Government of Assam...
- 20. P.S. to Hon'ble Minister of State, Health & F.W. Department
- 21. P.S. to Hon'ble Minister of State (Ind.)/ Minister of State (All),
- 22. P.S. to Hon'ble MLA (All).
- 23. Any other concerned

Principal Secretary to Govt. of Assam Health & Family Welfare Department